



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-053/NCLAT/CHN BEN/2026

Dated: 21st April 2026

NOTICE

Ref.: Office Order No. 053/2026 dated 16th April 2026

Please take notice that the General Election to the Legislative Assembly of Tamil Nadu, 2026 is scheduled on 23.04.2026. All matters of Chennai Bench those were to be listed on 23.04.2026 would now stand adjourned. The next date of hearing in the matters are indicated below:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Next date of Hearing
1.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2	01/06/2026
2.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2	01/06/2026
3.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2	01/06/2026
4.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2	01/06/2026
5.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2	01/06/2026

6.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024 & 745/2025	P Venkateswara Rao & 3 Ors Vs K Chandrashekhar & 11 Ors	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12	03/06/2026
7.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt Ltd Vs Aishwarya Heights Infra Pvt Ltd	Mr. Ricab Chand	Mr. Rahul Balaji	05/06/2026
8.	Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt Ltd WITH	Mr.S Sathiyarayanan		10/06/2026
9.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Grains and Mills Pvt Ltd WITH	Mr.S Sathiyarayanan		10/06/2026
10.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Nutritions Pvt Ltd	Mr.S Sathiyarayanan		10/06/2026
11.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr. WITH	Mr. Anirudh Krishnan	Mr. D Ebenezar Inbaraj R1	11/06/2026
12.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan		11/06/2026
13.	Comp App (AT) (CH) (Ins) No. 284/2025	Noveltech Feeds Pvt Ltd Vs Gold Chick Hatcheries & Foods Pvt Ltd	Mr. NB Sudarshan		15/06/2026
14.	Comp App (AT) (CH) (Ins) No. 324/2025 For Additional Docs IA No. 980/2025 For Exemption IA No. 981/2025	Shree Yash Stainless Pvt Ltd Vs Andhra Ferro Alloys Ltd	Mr. Nilesh Udernani	Mr. Vishnu Mohan	15/06/2026

15.	Comp App (AT) (CH) (Ins) No. 384/2025	Future Market Networks Ltd Vs Laila Hotels & Resorts Pvt Ltd	Ms. Anusha Peri	Mr. Polkampally Pavan Kumar Rao	16/06/2026
16.	Comp App (AT) (CH) (Ins) No. 410/2025 For Stay IA No. 1168/2025	N Srinivasan General Secretary, Indu Employees Progressive Union Vs CA M Suresh Kumar, Liquidator of Hindustan Builders Photo Films Mfg.Co Ltd & Anr	Mr. A Saravanan	Mr. AG Sathyanarayana R1	16/06/2026
17.	Comp App (AT) (CH) (Ins) No. 425/2025 For Exemption IA No. 1209/2025	Sivachaitanya Saikam Vs HDFC Bank Ltd & 3 Ors	Mr.R Bharadwajarama Subramaniam	Mr. Ashwin Shanbhag R1 Shivakumar & Suresh R4	17/06/2026
18.	Comp App (AT) (CH) (Ins) No. 46/2026 For Stay IA No. 112 & 113/2026 To dispense with IA No. 114/2026	GS Megha Constructions Pvt Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. J Abhishak		17/06/2026
19.	Comp App (AT) (CH) (Ins) No. 64/2026	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Sankeshwara Estates & Anr.	Mr. Milind Dange	Mr. Chandramouli Prabhakar R1	19/06/2026
20.	Comp App (AT) (CH) (Ins) No. 65/2026	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Pirgal Investment & Anr.	Mr. Milind Dange	Mr. Chandramouli Prabhakar R1	19/06/2026
21.	Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025	SREI Equipment Finance Ltd Vs Raasi Refractories Ltd	Mr. Anant Merathia	Mr. Y Suryanarayana	19/06/2026
22.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3	23/06/2026

23.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2	23/06/2026
24.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal	25/06/2026

By order of Hon'ble Member (Judicial)

Chennai Bench

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